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Declaration or Assets and Liabilities

		Year2021	
I,Sugandh Saura	bh son/daugl	nter/wife of Shri Manoj Pathak	
aged28 (Approx) Ye	ars, belonging toAs	ssistant Cadre	
service and presently worki	ng as Assistant, Biha	nr Legislative Assembly, Patna	
given herein below the details	of the assets (immovable,	, movable, bank balance, etc.) or mys	self, my
spouse and dependants*:			

A <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	Rs 1220 /-	Nil	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs 48,000(approx) as on 02 February, 2021 S.B.I., Bihar Vidhan Mandal	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies	Rs-20,000/-	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nil	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Nil	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold 25 gm (Approx) of Rs1,20,500/- (Approx)	Nil	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.



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	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil .	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Nil Assessment Year 2020-21 PAN No KCNPS3832M	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C Personal Detail GPF/CPF/PRAN No. : 110114057660 Gender : M (M/F)

Date of Birth :- 1 0 0 4 1 9 9 2 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- Assistant,

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District :- ARWAL

Place: Patna

Date: 02/02/2021

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Jugandh Gaurabl

Name of Employee: Sugandh Saurabh

Designation: Assistant

Department: Bihar Legislative Assembly, Patna

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Gugareth 09:07:2001